

**GOVERNMENT OF INDIA  
MINISTRY OF AYURVEDA, YOGA & NATUROPATHY,  
UNANI, SIDDHA AND HOMOEOPATHY  
(AYUSH)**

**LOK SABHA  
UNSTARRED QUESTION NO. 218  
TO BE ANSWERED ON 15<sup>TH</sup> DECEMBER, 2017**

**AYUSH OPD CLINICS**

**218. SHRI KONDA VISHWESHWAR REDDY:**

Will the Minister of **AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH)** be pleased to state:

- (a) the details of AYUSH OPD clinics set up at Primary Health Centres during each of the last two years, State/UT-wise;
- (b) the details of amount sanctioned, disbursed and utilised for the purpose during the said period;
- (c) whether there is shortage of AYUSH professionals at OPD clinics; and
- (d) if so, the corrective measures taken by the Government in this regard along with sanctioned and actual strength available at the said clinics?

**ANSWER**

**THE MINISTER OF STATE (IC) OF THE MINISTRY OF AYURVEDA,  
YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY  
(SHRI SHRIPAD YESSO NAIK)**

(a) & (b): Since Health is a State subject, the setting up of AYUSH OPD clinics at Primary Health Centres comes under the purview of State Government. However, under Centrally Sponsored Scheme of National AYUSH Mission (NAM) grant-in-aid has been provided under the component of co-location of AYUSH facilities at Primary Health Centres (PHCs). The details of amount sanctioned, disbursed and utilised for the purpose during last two years, State/UT-wise is furnished at **Annexure**.

(c) & (d): As Health is a State subject, the information on shortage of AYUSH professionals at OPD clinics in the country is not maintained by the Central Government. Under National Health Mission (NHM), financial and technical support is provided to States/UTs to strengthen their healthcare systems including support for insourcing or engagement of doctors on contractual basis, based on the requirements posed by the States/UTs in their Programme Implementation Plans (PIPs) within their overall resource envelope.

Further, under Centrally Sponsored Scheme of National AYUSH Mission (NAM), financial support is provided to the States/UTs at co-located AYUSH facility at Primary Health Centres (PHCs) for infrastructure, medicine and contingency purpose.

**Annexure****State/ UT wise status of amount sanctioned , disbursed and utilized during the year 2015-16**

Sl. No.	Name of States/UTs	Co-location at PHCs						Amount utilized *
		No. of Recurring Units	Amount sanctioned (Rs. in Lakhs)	Amount Disbursed as Central Share (Rs. in Lakhs)	No. of Non-recurring Units	Amount sanctioned (Rs. in Lakhs)	Amount Disbursed as Central Share (Rs. in Lakhs)	
1	Andman & Nicobar Islands	18	39.60	29.70	-			
2	Andhra Pradesh	2	6.60	4.95	2	40.00	30.00	
3	Arunachal Pradesh	-			-			
4	Assam	15	49.50	44.55	15	300.00	270.00	
5	Bihar	200	660.00	396.00				
6	Chandigarh	-			-			
7	Chhattisgarh	-			-			
8	Dadra & Nagar Haveli	-			-			
9	Daman & Diu	-			-			
10	Delhi	-			-			
11	Goa	21	42.00	25.20	21	147.00	88.20	
12	Gujarat	-			-			
13	Haryana	-			-			
14	Himachal Pradesh	101	50.00	45.00	-			
15	Jammu & Kashmir	-			-			
16	Jharkhand	97	320.10	240.08	-			
17	Karnataka	5	9.50	7.13	-			
18	Kerala	-		0.00	-			
19	Lakshadweep	8	26.40	19.80	3	60.00	45.00	
20	Madhya Pradesh	502	251.00	188.25	-			
21	Maharashtra	-			-			
22	Manipur	84	84.00	75.60	-			
23	Mizoram	16	20.80	18.72	-			

24	Meghalaya	-		0.00	-		
25	Nagaland	11	12.00	10.80	-		
26	Odisha	1171	325.87	244.40	-		
27	Puducherry	21	48.30	36.23	-		
28	Punjab	-		0.00	-		
29	Rajasthan	971	194.33	145.74	-		
30	Sikkim	2	4.00	3.60	2	26.00	23.40
31	Tamil Nadu	475	712.50	427.50	-		0.00
32	Telangana	-			-		0.00
33	Tripura	24	43.20	38.88	-		0.00
34	Uttar Pradesh	-		0.00	-		0.00
35	Uttrakhand	179	48.70	43.83	25	15.00	13.50
36	West Bengal	-			-		
	<b>Total</b>	<b>3,923</b>	<b>2948.40</b>	<b>2045.95</b>	<b>68</b>	<b>588.00</b>	<b>470.10</b>

**\* Utilization is yet to be reported by the State/ UT Governments**

**State/ UT wise status of amount sanctioned, disbursed and utilized during the year 2016-17**

Sl. No.	Name of States/UTs	Co-location at PHCs						Amount utilized*
		No. of Recurring Units	Amount sanctioned (Rs. in Lakhs)	Amount Disbursed as Central Share (Rs. in Lakhs)	No. of Non-recurring Units	Amount sanctioned (Rs. in Lakhs)	Amount Disbursed as Central Share (Rs. in Lakhs)	
1	Andman & Nicobar Islands	19	62.70	62.70	-	-	-	
2	Andhra Pradesh	-	-	-	-	-	-	
3	Arunachal Pradesh	-	-	-	-	-	-	
4	Assam	15	49.50	44.55	15	300.00	270.00	
5	Bihar	-	-	-	-	-	-	
6	Chandigarh	-	-	-	-	-	-	
7	Chhattisgarh	374	1234.20	740.52	-	-	-	
8	Dadra & Nagar Haveli	-	-	-	-	-	-	
9	Daman & Diu	1	2.00	2.00	-	-	-	
10	Delhi	-	-	-	-	-	-	
11	Goa	26	52.00	31.20	-	-	-	
12	Gujarat	-	-	-	-	-	-	
13	Haryana	114	182.40	109.44	-	-	-	
14	Himachal Pradesh	102	10.20	9.18	-	-	-	
15	Jammu & Kashmir	-	-	-	-	-	-	
16	Jharkhand	-	-	-	-	-	-	
17	Karnataka	5	10.00	6.00	-	-	-	
18	Kerala	-	-	-	-	-	-	
19	Lakshadweep	8	16.50	16.50	8	26.40	26.40	
20	Madhya Pradesh	465	465.00	279.00	-	-	-	
21	Maharashtra	-	-	-	-	-	-	
22	Manipur	84	84.00	75.60	-	-	-	

23	Mizoram	4	13.20	11.88	-	-	-
24	Meghalaya	-			-	-	-
25	Nagaland	11	12.00	10.80	-	-	-
26	Odisha	-			-	-	-
27	Puducherry	21	48.30	28.98	-	-	-
28	Punjab	6	19.80	11.88	-	-	-
29	Rajasthan	357	107.10	64.26	-	-	-
30	Sikkim	2	4.60	4.14	-	-	-
31	Tamil nadu	485	926.00	555.60	10	200.00	120.00
32	Telangana	-	-	-	-	-	-
33	Tripura	-	-	-	-	-	-
34	Uttar Pradesh	-	-	-	-	-	-
35	Uttrakhand	108	47.75	42.98	-	-	-
36	West Bengal	-	-	-	-	-	-
	<b>Total</b>	<b>2207</b>	<b>3347.25</b>	<b>2107.21</b>	<b>33</b>	<b>526.40</b>	<b>416.40</b>

**\* Utilization is yet to be reported by the State/ UT Governments**